

Sixteenth Loksabha

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Title: Introduction of the Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): Madam, on behalf of Shri Prakash Javadekar, I beg to move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009.”

The motion was adopted.

SHRI UPENDRA KUSHWAHA: Madam, I introduce the Bill.

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